

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10746 of 2013-DB

(Arising out of OIO-24-DEMAND-2012 dated 21.01.2013 passed by Commissioner of Central Excise-Surat-I)

Ankur H Patel Executive Director

.....Appellant

M/s Gujarat Polyfilms Pvt Ltd.
Block No. 492, N.H. 08
Palsana, Surat

VERSUS

C.C.E. & S.T. SURAT-I

.....Respondent

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

WITH

Excise Appeal No. 10747 of 2013-DB

(Arising out of Order-in-original/Appeal No. 24-DEMAND-2012 dated 21.01.2013 passed by Commissioner of Central Excise-Surat-I)

Shri Biswadev Chanda Dgm Finance

.....Appellant

M/s Gujarat Polyfilms Pvt Ltd.
Block No. 492, N.H. 08
Palsana, Surat

VERSUS

C.C.E. & S.T. SURAT-I

.....Respondent

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

AND

Excise Appeal No. 10748 of 2013-DB

(Arising out of Order-in-original/Appeal No. 24-DEMAND-2012 dated 21.01.2013 passed by Commissioner of Central Excise-Surat-I)

**Shri Mohandas Menon Excise Clerk
Cum Authorized Signatory**

.....Appellant

M/s Gujarat Polyfilms Pvt Ltd.
Block No. 492, N.H. 08
Palsana, Surat

VERSUS

C.C.E. & S.T. SURAT-I

.....Respondent

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

APPEARANCE:

Shri S. Bissa, Advocate appeared for the Appellant
Shri. P.K. Singh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

Final Order No. A/ 12246-12248 /2022

DATE OF HEARING:21.12.2022
DATE OF DECISION:21.12.2022

RAMESH NAIR

As submitted by Learned counsel Shri S. Bissa, since the cases have been settled under SVLDR, appeals are dismissed as deemed withdrawn. Revenue is at liberty to verify the correctness of the SVLDR-4 in case of any discrepancy, department may approach this Tribunal.

(Dictated and Pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

NEHA